

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Petition(s) for Special Leave to Appeal (C) No(s). 5241/
2015

GAON SABHA CHAUBEPUR Petiti
ner(s)

VERSUS

CHHOTE LAL @ CHHATTOO RAM (DEAD) AND ORS. Respond
ent(s)
(with interim relief and office report)

Date : 24/11/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr. P.S. Deoghar, Adv.
Mr. Rakesh Uttamchandra Upadhyay, Adv.

For Respondent(s)

Mr. Naresh Kumar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos.1(i) to 1(iv) and 2(i) to 2(iv)
have

already filed the counter affidavit.

Respondent Nos.3 to 6 have yet to be served. Respo
ndent

Nos.7 and 8 since have expired, steps have yet to be taken to

substitute their legal representatives. Fresh steps
for

service by normal mode and to substitute the
legal

representatives of the deceased respondent Nos.7 and
8 be

taken.

Signature Not Verified

List again on 10.2.2016.

Digitally signed by

Rupam Dhamija

Date: 2015.11.24

16:29:54 IST

Reason:

PTA)

(RACHNA GU

Registr

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